

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Ph: 23753942 Fax- 23753923

Ref: Petition No.34/TD/2017

Date: 16.5.2017

To,

Shri Subodh Verma, Executive Engineer,
Rajasthan Urja Vikas Nigam Limited,
Vidyut Bhawan, Jyoti Nagar,
Jaipur- 302005

Subject: Application for grant of Inter-State Trading Licence for Category-I.

With reference to your application dated 23.2.2017 on the subject mentioned above, you are directed to submit on affidavit, on or before 31.5.2017, the following information/ clarification:

- (a) Auditors comments/ report on Special Balance Sheet as on any date falling within 30 days immediately preceding the date of making the application in terms of Regulation 6(1)(b) of Central Electricity Regulatory Commission (Terms and conditions for grant of trading licence and other related matters) Regulations, 2009; and
- (b) Auditor's comment on the Balance Sheet as on 30.11.2016;
- (c) "Trading in electricity" words has not been specifically mentioned in the Memorandum of Association of the applicant company.

2. Further action in your application will be taken after compliance of the above.

Sd/-
(T.D. Pant)
Deputy Chief (Law)

